



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.08.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 08.08.2024 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|-----------|---|--|---|---|
| 1. | Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 -1076 of 2021 (PH) | C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. With | Aakanksha kaul Kshitij Parashar Divyanshu Rai | Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian -R9 |
| 2. | T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 (PH) | C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. | Arun C Mohan | Abhishek Anand Abhijeet Sinha M.S. Kalra |

By order of Hon'ble Chairperson
-Sd/-
Registrar